

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.5078
TO BE ANSWERED ON 05.04.2017**

ENGLISH PROFICIENCY TEST

5078. SHRI M.B. RAJESH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a large number of Indians in the UK are facing serious trouble due to recently introduced english proficiency test norms there and if so, the details thereof;**
- (b) whether the Government has got complaints that the Indians are facing discrimination due to denial of right of appeal in the UK on this issue and if so, the details thereof;**
- (c) whether the Government has taken up/proposes to take up the issue of denial of right of appeal in the UK for Indians; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

(a) to (d) It is understood that several Indian students were affected due to the suspension by the UK Home Office of the English language tests conducted by a private company '*Educational Testing Services*' in 2014. High Commission of India, London has received representations from 5 Indian students affected by the above issue through the National Indian Students and Alumni Union UK. Government of India has taken up the issue with the UK side.
